

**(1890) 12 AHC CK 0002**  
**In the Allahabad High Court**

Ramzan

APPELLANT

Vs

Gerard

RESPONDENT

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**Date of Decision :** 05-12-1890

**Acts Referred:**

**Citation :** (1890) 12 AHC CK 0002

**Final Decision :** Dismissed

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**Judgement**

Sir John Edge, Kt., C.J. and Tyrrell, J.—We are of opinion that the case of Koylash Chandra Shaha v. Christophoridi I.L.R., 15 Calc. 171 was rightly decided and applied, and that the surety is discharged. The record will be returned.